

(a) the financial assistance extended by Indian Council of Agricultural Research to the College of Agriculture under the Kerala Agricultural University, Vellayani, for the implementation of the All India Co-ordinated Research Project on Oilseeds since 1985; year-wise;

(b) the objectives of the project; and

(c) the duration and the total estimated cost of the Project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The India Council of Agricultural Research has started a new centre of the All India Coordinated Research Project on Oilseeds under Kerala Agricultural University, Vellayani from 1987-88; the year-wise break-up of financial assistance is given below :

	1987-88	1988-89	1989-90	Total
ICAR Share (75%)	64,350	54,750	56,350	1,75,450
State Share (25%)	21,450	18,250	18,800	58,500
<b>Grand Total :</b>	<b>85,800</b>	<b>73,000</b>	<b>75,150</b>	<b>2,33,950</b>

(b) Development of improved location specific varieties of crops as well as to develop appropriate cultural practices for maximising productivity.

(c) The total estimated cost of the oilseed Project for five year duration during the 7th Plan is given below :

ICAR Share	: Rs. 704.61 lakhs
STATE Share	: Rs. 153.46 lakhs
<b>Total</b>	<b>: Rs. 858.07 lakhs</b>

#### Assistance By Public Sector Units for Natural Calamities

1335. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state the details of assistance rendered by public sector units to fight drought and floods this year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE : (SHRI YOGENDRA MAKWANA) : Details of assistance rendered by various public sector units to fight drought and floods this year are given in the Statement below :

#### Statement

##### 1. Hindustan Salts Ltd., Jaipur

Hindustan Salts Ltd., have identified three districts in Rajasthan, viz, Nagaur, Sikar and Jaipur and one in Gujarat, namely, Khargoda, for relief measures. They are organising cattle camps in their land for which fodder purchased in other States is being brought to Rajasthan. In addition, free supply of water and free medical aid is being rendered to the needy. Jobs like bore well sinking, deepening of tanks, desilting of canals are also being taken up.

##### 2. Instrumentation Ltd., Kota

This undertaking has planned to provide medical assistance by mobilising medical teams at short notice. Trucks and plastic drums are also being provided for transportation and storage of drinking water. Sinking of hand pumps suggested by the District authorities is also being taken up.

##### 3. Bharat Heavy Plates and Vessels Ltd.

Four villages in and around Vishakhapatnam have been adopted for arround development which include relief measures, medical camps, etc.

**4. Scooters India Ltd.**

Drinking water from tube-wells is being collected and transported to nearby areas faced with acute water scarcity.

**5. NEPA Mills Ltd.**

In order to provide drinking water, pumps are being provided to the existing tube-wells and storage tanks and five more tube-wells are being sunk. Clearing and deepening of open wells in and around Nepanagar is being taken up to improve the availability of water and a stop dam across Masak river will be built for storing water. The company has plans to grow fodder on some of the vacant patches of land.

**6. HMT Ltd.**

A task force has been constituted to co-ordinate the efforts of relief measures and hand pumps are being installed in worst affected villages. Voluntary contribution by employees is contemplated and clothes collected from employees will also be distributed.

**7. Richardson and Cruddas Ltd.**

They have offered hand pumps on top priority basis for installation in areas suggested by the district authorities.

**8. Bharat Heavy Electricals Ltd.**

The employees have decided to contribute liberally for the relief work. The management has identified measures to improve the availability of power by way of keeping the power stations running, fast restoration of units under outages, plant/capital maintenance, deferment of capital maintenance and faster stabilization to achieve full load conditions.

**9. Maruti Udyod Ltd.**

Sirhau, Dundchera and Mulahera villages have been selected for undertaking development works which include improvement of sewerage and drainage facilities for provisioning of medical aid.

**10. Cement Corporation of India**

They are installing a water pipe line at Bellary village to provide drinking water to villagers. Essential commodities like

sugar, oil, rice, etc., are being supplied to villagers from the fair price shops through CCI consumer Cooperative stores. Medical facilities are also being provided.

**11. Hindustan Paper Corporation**

In their Mandi unit, arrangements have been made for providing drinking water facilities to Hulikeri village near the mills and close co-ordination is being maintained with Karnataka State Government authorities for providing additional relief measures. Contribution from employees for the drought relief fund is also being arranged.

**12. Minerals and Metals Trading Corporation**

The employees of the MMTC have contributed a day's wages to the P.M.'s drought relief fund. The total amount collected on this account is being ascertained. In addition, the MMTC employees' unions and the MMTC Officers' Association have decided to forego the sweets which were being distributed every year on the occasion of the Annual General Meeting of the Corporation and to divert the savings of Rs. 1.25 lakhs to the P.M.'s drought relief fund. All the regional offices are being advised to draw up concrete plans in their respective areas to provide relief to drought/flood affected people in whatever way MMTC can make its contribution.

**13. Trade Fair Authority of India**

They have forwarded a cheque for Rs. 1,15,000/- being contribution of the company and its employees for the P.M.'s drought relief fund.

**14. Spices Trading Corporation Ltd.**

The employees of the corporation have contributed one day's salary to the P.M.'s relief fund. A cheque for Rs. 1,127/- has been forwarded to the Joint Secretary, P.M.'s Secretariat on 4-10-1987. The Corporation has mentioned that being a purely trading organisation in its infant stage with limited infra-structural facilities, the company is not in a position to undertake other relief measures. However, they have mentioned that they were participating in auctions to purchase spices from rural

areas by making prompt payment to farmers and helping them in Marketing their produce.

**15. Cochin Shipyard Ltd.**

The company has taken following measures :

- (a) The company contributed towards hire charges of a tanker lorry for 15 days to reach drinking water in the rural areas, in a programme coordinated by the District Collector, Ernakulam.
- (b) A tree plantation drive was launched during the second week of July, 1987 in which employees were fully involved.
- (c) The company extended its assistance by way of landing its cranes for transplanting some of the grown up trees which were coming in the way of widening the roads, etc.
- (d) In pursuance to the appeal from the Chief Minister of Kerala for contribution of one day's wages of employees, a sum of Rs. 53,186/- collected from the employees on voluntary basis has already been transmitted to the C.M.'s relief fund.

**16. National Hydro-Electric Power Corporation**

The corporation has opened three medical relief centres at Malda (West Bengal) for providing medical relief to the local people. In addition to its own team of Doctors the Corporation has also engaged qualified medical practitioners for running the medical relief centres. At each centre about 500 persons are taking medicines. NHPC has also provided tarpaulins worth Rs. 1.5 lakhs to the flood victims. In addition, the NHPC has given interest-free advances to its employees whose houses have been affected by the recent floods. Similar arrangements have also been made at the Loktak Project (Manipur) of the corporation. The Corporation has also initiated measures to re-construct its educational institutions in West Bengal and Manipur which have been affected by the recent floods. The NHPC employees have been appealed to donate one day's salary to the P.M.'s relief fund.

**17. Indian Railway Construction Co. Ltd.**

The Managing Director has informed that a personal appeal to allow IRCON employees to contribute one day's salary towards P.M.'s relief fund has been made. It is expected that all the officers and staff will contribute this amount from their October, 1987 salary. The company is also proposing to contribute a matching amount but not less than Rs. 1.00 lakh towards relief fund out of the profits of the company. A strict watch is also being kept on expenditure on entertainment, travel expenses, etc., to effect economy to the maximum possible extent. Instructions are also being issued to the field units that wherever they have water supply arrangements, the needs of the neighbouring drought affected villages may be met to the extent possible.

**18. Rail India Technical and Economic Services Ltd.**

The Welfare Fund Committee created by the employees of the company and the company has decided to donate Rs. 50,000/- to the P.M.'s National Relief Fund. The Chairman has also issued an appeal to all the employees to donate one day's salary towards P.M.'s relief Fund.

**19. Indian Oil Corporation Ltd.**

A report on the action taken by the different Refinery Units for carrying out Relief operations in the drought/flood affected areas in the various parts of the country is furnished below :

(i) *Digboi Refinery (AOD)* : The Assam Oil Division has donated a sum of Rs. 1,89,892/- to the Assam C.M.'s relief fund as a token of help for giving support to the flood victims. A cheque for the amount was handed over to the C.M. of Assam on 7th September, 1987. In addition, three more cheques were also handed over to the C.M. of Assam on behalf of Digboi Club, Digboi Ladies Association and India Club Digboi for Rs. 5,000/-, Rs. 3,000/- and Rs. 1,001/- respectively,

(ii) *Gauhati Refinery* : Recently, a cheque for Rs. 3.00 lakhs was handed over to the C.M. of Assam by General Managers, Gauhati and Digboi Refineries to carry out relief operations for the flood affected people of the State of Assam.

(iii) *Barauni Refinery* : An amount of Rs. 3.00 lakhs has been donated to the Bihar C.M.'s flood relief fund for carrying out relief operations in the flood affected areas of the State of Bihar.

The General Manager of Barauni Refinery took immediate steps for providing relief to the flood affected people in close coordination with the District Magistrate of Begusarai after visiting the affected areas. A Committee was also formed under the Chairmanship of DGM(G) and representatives of the Officers' Association and Employees' Unions, Welfare Organisations to coordinate the relief activities. Accordingly, the first consignment of one thousand cooked food packets, hygienically packed in polythene bags were despatched by the Refinery management to the affected Bakhri Block to feed the hungry people. All the members of IOC family at Barauni voluntarily came forward with cooked food, dry food, unused medicines and clothes for supply to the flood affected people. This operation went on from 20th to 28th August, 1987. The quantity of food packets was till raised to 2000 by 23-8-87 and they were distributed to the people in Gharpara Block, Naula and Jokia Panchayats. Food packets were also distributed in Telhan, Khakna, Dhuha and Tandri villages. The Marketing installation at Barauni had alone supplied around 2500 packets of pounded rice (Chura), Gram (Channa) and Laddus and other essential items for distribution to the people in the flood affected villages. A total of around 14000 food packets were distributed during the 10 days. In addition, one ton of stabilised bleaching powder was also handed over to the District Magistrate of Begusarai for disinfecting the wells, ponds and spraying around the crowded relief centres. Around 3000 pieces of old garments, sarces and other clothings, voluntarily contributed by the employees and others were handed over to the District Administration on 2-9-87

for distribution amongst the flood victims. 100 pieces of new dhotis have been distributed.

Considerable quantity of unused medicines were collected from the residents and after checking them in the Refinery Hospitals, these were dispensed on the flood victims. A medical team consisting of two Doctors and other paramedical staff of the Refinery Hospital visited Bhagwanpur and Bachwara Block on 29th and 30th August, 1987. They attended around 300 patients per day in various relief centres and dispensed a huge quantity of preventive and curative medicines. The team had even reached certain relief centres inaccessible by road or by boat.

(iv) *Other Refiners and Pipeline Units* : Instructions have already been issued to all other Refineries and Pipeline Units to render necessary assistance to the people who are affected by the severe drought conditions in large parts of the country and the havoc played by the floods in some of the States. The Units were also asked to give utmost importance to provide drinking water, medical assistance and cattle fodder in the drought/flood affected villages/areas of the States in which they have been operating, consistent with the facilities available at their command and the prevailing local conditions. A fortnightly report has also been sought from the Units eliciting information on the type and extent of relief measures undertaken by each Unit. The exact nature and extent of the helps which the different Units might be providing to the people affected by the unprecedented natural calamity would be brought out in the next report.

#### 20. Bharat Petroleum Corporation Ltd.

The company made the following major monetary and other contributions from July, 1986 onwards :

- (a) Donation of Rs. 5.00 lakhs to Maharashtra Chief Minister's Relief Fund on 4-7-1986.
- (b) Donation of Rs. 0.6 lakhs to Maharashtra Government for providing drinking water in Adivasi and backward areas on 9-12-1986.

- (c) Donation of Rs. 5.00 lakhs on 3-2-1987 to Maharashtra Chief Minister's Relief Fund.

In addition, the company has arranged, from Maharashtra Ground Water Survey and Development Agency, drilling of 15 tubewells at a total cost of Rs. 2.40 lakhs in drought affected areas in and around Pune. Besides, the company arranged 10 tank lorries in December, 1986/January, 1987 and further 5 tank lorries for transportation of water to the drought affected areas in Maharashtra at a total cost of Rs. 12 lakhs.

Apart from the above drought relief measures taken in Maharashtra, the company has made at the request of the West Bengal Government advance payment of sales tax collection as a measure towards flood relief.

#### 21. Hindustan Petroleum Corporation Ltd.

During the period 1986 to August, 1987, the company has made a contribution of Rs. 7 lakhs to the C.M.'s relief fund in Maharashtra. In addition, the Corporation provided its tank trucks for the transportation of water. The relief amounted to Rs. 9,38,117/-. The company has also contributed Rs. 2 lakh to the C.M.'s relief fund in Andhra Pradesh. Besides, the company has provided 30 bore wells at a cost of Rs. 15.50 lakhs 30 the Maharashtra, Andhra Pradesh, Kerala, Karnataka, West Bengal, Madras, Bihar, and Uttar Pradesh.

#### 22. Cochin Refineries Ltd.

Cochin Refineries Ltd., has been very actively participating in the relief measures at villages in the vicinity where CRL is situated. The company has given a donation of Rs. 5 lakhs to the Kerala Chief Minister's Relief Fund. The company also spearheaded an industry approach to provide drinking water facilities in and around the area where there are other industrial units like FACT, HOC etc., are situated. 150 numbers of drums were supplied to the villagers to store drinking water. Arrangements were also made to supply drinking water to the concerned areas through water tankers.

CRL has also initiated action to survey areas of water sources in and around the drought hit villages with the help of district hydro-geologists. Once such sources are identified, the company proposes to dig deep/bore wells in selected villages which have been identified by the company for adoption. The names of 3 villages so far identified are Ashramam Colony, Ettikkere and Puliampillymugal where the inhabitants predominantly belong to backward community. CRL had earlier laid 2200 mtrs. of pipeline in the Ettikkere village to provide drinking water facilities. CRL also proposes to extend this arrangement to other villages.

In addition, the company has plans to periodically conduct medical camps (once in 3 months) for the benefit of the village population. In this connection, a medical camp was conducted with various specialist doctors for the benefit of villagers on 18th October, 1987. As many as 347 people attended the camp where medicines were provided free. The company also has action on hand to depute health inspectors and nursing assistants for following up on specified dates with regard to health and hygiene in the nearby selected villages indicated above.

The CMD/CRL has separately issued an appeal to all of the employees to contribute one day's salary/wages to the P.M.'s national relief fund.

#### 23. Gas Authority of India Ltd.

Apart from one day's salary of the officers and staff of GAIL contributed towards National Relief Fund, the company has not made any monetary contribution towards drought/flood relief funds in the respective States as it is only in the construction stage.

#### 24. Bongaigaon Refineries and Petrochemicals Ltd.

The company has made a cash contribution of Rs. 3 lakhs to the Assam Chief Minister's flood relief fund on 17-9-1987. The employees of this company have also agreed for deduction from salary for flood relief fund and the expected amount is about Rs. 27,000/-. The amount is to be handed over to the State authorities shortly.

**25. Lubrizol India Ltd.**

The company has contributed Rs. 10,000/- to the Chief Minister's relief fund in Maharashtra on 31-8-87. The company has also contributed an amount of Rs. 1.50 lakhs on 19-9-1987 to the P.M.'s national relief fund.

**26. Engineers India Ltd.**

The company has made a contribution of Rs. 1.5 lakhs to the Reliance Cup Inaugural Cricket Match held in Delhi on 30-9-1987 for the P.M.'s relief fund.

**27. Bharat Earth Movers Ltd.**

The company contributed one days' wages to the extent of Rs. 6.50 lakhs to the Karnataka Chief Minister's relief fund during 1986. The company has also provided transport for carrying fodder and helped desilting tanks near their main factory at KGF. In addition, the company has dug over a dozen borewells in KGF.

**28. Hindustan Aeronautics Ltd.**

The company has issued instructions to the Divisions to seek the cooperation of the recognised unions and Officers' Associations for contributing a day's wages to the Prime Minister's relief fund and also for implementation of other measures.

**29. N.T.P.C.**

Against the circular and appeal of the CMD to all employees for contributions of one day's salary/wages, NTPC has collected an amount of Rs. 2,69,454/- to be given to the P.M.'s national relief fund. The amount is being sent to the relief fund.

NTPC had curtailed expenditure on some of the publicity items and accordingly decided not to print greeting cards for the year 1988 and economies on the printing of calendars. Savings of approximately Rs. 2.30 lakhs accrued on this account are also being donated to the P.M.'s national relief fund.

A large area of the Murshidabad and Malda districts of West Bengal (where the Farrakka power station/project and its permanent township are located) were affected by severe floods this year. The management of NTPC had taken up following activities to provide relief to the flood affected people :

- (i) About 400 villagers from the neighbouring areas whose villages were submerged in flood waters were provided shelter in the temporary township (in primary schools and security barracks). These persons were provided food in the relief camps between 18th to 27th September, 1987 on which the company incurred an amount of Rs. 5,931/-.
- (ii) In addition, chura and gur worth Rs. 23,000/- were purchased and distributed amongst flood affected villagers in other areas for 5 days from 22nd to 26th September, 1987, covering about 3,000 persons per day.
- (iii) Free medical assistance was provided by a team of company's doctors moving in different areas and supply of medicines worth Rs. 22,486/- was made amongst the flood affected people.
- (iv) In order to enable the flood affected villagers to organise their shelters, 7.2 tons of tarpaulin sheets costing Rs. 1,37,750/- were distributed amongst the flood affected people of both the districts.
- (v) 4000 pieces of sarces costing Rs. 96,300/- were purchased and distributed.
- (vi) 4000 dhotis costing Rs. 63,000/- were also purchased and distributed.
- (vii) 7000 pieces of lungis costing Rs. 82,250/- were purchased and distributed amongst the flood affected people.
- (viii) A number of vehicles were hired for carrying out the relief activities in addition to company's own transport and the hire charges in connection with the relief activities amounted to Rs. 4,176.

The relief activities have since been withdrawn as the flood had receded. A total of Rs. 4,38,188/ has been spent by NTPC in the above relief activities including

some miscellaneous expenditure of Rs. 3,295/-

- (x) In addition to the above activities undertaken by NTPC for flood relief, assistance was also rendered by different Unions and Associations, the Ladies Club in this direction. The Vishwakarma Pooja Committee of the O & M Department of Farakka Plant also contributed an amount of Rs. 7,263/- for relief work.

#### Promotion of Cultural Tourism in Orissa

1336. SHRIMATI JAYANTI PATNAIK : Will the Minister of TOURISM be pleased to state :

(a) whether Government are laying great emphasis on the promotion of cultural tourism;

(b) if so, the assistance given to different States for the purpose during the last three years;

(c) the steps taken for the promotion of cultural tourism in Orissa; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) During the VII Five Year Plan, the Central Ministry of Tourism has given the following financial assistance to different States for promotion of Cultural Tourism :

(Rs. in lakhs)

1985-86	238.97
1986-87	241.58
1987-88 (Up to October, 87)	66.32

(c) and (d). During the VII Five Year Plan, the Ministry has sanctioned the following financial assistance to the Government of Orissa for promotion of cultural tourism :

(Rs. in lakhs)  
Amount Sanctioned

(i) Provision of toilet and drinking water facilities at Bhubaneswar and Konark (1985-86)	3.00
(ii) Open Air Theatre at Konark (1986-87)	7.10
(iii) Yatri Niwas at Konark (1986-87)	29.25

#### Financial Assistance to States by HUDCO for Housing

1337. SHRIMATI JAYANTI PATNAIK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the State-wise break-up of the financial assistance given by HUDCO for housing during the last three years; and

(b) the percentage out of it earmarked economically weaker sections and low income groups, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The information is being collected and will be laid in the Table of the Sabha.

[Translation]

#### Procurement Price of Kharif Crops

1338. SHRI BALWANT SINGH RAMOOWALIA :  
DR. CHINTA MOHAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have recently announced an increase in the procurement price of kharif crops;

(b) if so, the details thereof;

(c) whether price announced has caused discontentment among the farmers; and

(d) if so, whether Government propose to review the increase in prices ?